

ITEM NO.23

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).13699/2018

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 09-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBER]

For Petitioner(s)

Dr. K. B. Sounder Rajan, AOR
Mr. Mahesh Kumar, Adv.
Mr. Vijay Kumar Sharma, Adv.

For Respondent(s)

Ms. Sushma Verma, Adv.
Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counsel for the petitioners submits that the spare copies have
already been filed. Registry to verify.

(ARJUN BISHT)
COURT MASTER (SH)

(SANTOSH KUMAR)
COURT MASTER (NSH)